

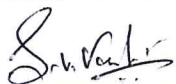
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) /190/9//HDB/2017
NAME OF THE COMPANY	IL&FS Engineering & construction Company Ltd
NAME OF THE PETITIONER(S)	Grotech Landscape Developers Pvt Ltd
NAME OF THE RESPONDENT(S)	IL&FS Engineering & construction Company Ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S.V. Vanshi Krishna Rep. T.V.P Sai Vihari	For Petitioner		

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Raghunandan Rao Op. Blupost	Sr. Adv Advocate	9966622805	

Heard Shri S.V. Vanshi Krishna, Learned Counsel representing Shri T.V.P. Sai Vihari, Ld Counsel for the Petitioner and Shri Raghunandan Rao, Learned Senior Counsel for the Respondent.

Post the case on 27.11.2017.



Member (T)

Bm



Member (J)